SUGAR PRICES

*646. SHRl D. L. SEN GUPTA: Will the Minister of FOOD. AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) why some sugar factories were allowed in August, 1965 a rise in sugar prices, in spite of earning excise rebate, high profits and having a good production; and

(b) whether Government propose to accept the recommendations of the Sugar Enquiry Commission in respect of reform of the present sugar administration in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAH1B SHINDE): (a) The rise in August, 1965, was allowed on the basis of recovery ;nd duration attained by factories during the season 1964-65 as compared to the estimates taken into account for fixation of prices in November, 1964. Rebate in excise duty was given as an incentive to sugar factories to increase production.

(b) The matter is under consideration.

दुर्घटनाओं में नष्ट हुए विमानों का प्रतिस्थापित किया जाना

*648. श्री राम सहाय : क्या परिवहन विमान चालन, नौवहन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि 1966 के वर्ष में आरम्भ से दुर्घटनाओं में नष्ट हुये विमानों के प्रतिस्थापन के लिये भारतीय विमान निगमों को कितने विमानों की आवश्यकता है; उन्हें कब प्राप्त करने का प्रस्ताव है और उनकी लागत कितनी होगी ?

ttREPLACEMENT FOR AEROPLANES DESTROYED IN A1RCRASHLS

*648. SHRI RAM SAHAI: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state what is the number of aeroplanes required by the Air Corporations of India for the replacement of the aeroplanes which were destroyed in air crashes since the beginning of the year 1966; when they are proposed to be acquired and what will be the cost?]

परिवहन, विमान चालन, नौवहन तथा पर्यटन मंत्री (श्री एन० संजीव रेड्डी): एयर इण्डिया द्वारा एक बोइंग के नष्ट हो जाने से वे इण्डियन एयरलाइन्स को क्रय आदेयित और वर्ष के अन्त तक प्राप्त होने वाले दो बोइंग में से एक को भाटक पर उपलब्ध नहीं कर सकेंगे। इस क्षमता की पूर्ति के लिये और पालम पर दुर्घटना के कारण इण्डियन एयरलाइन्स कारपोरेशन द्वारा एक कैराविल की हानि के परिणामस्वरूप, सरकार ने इंडियन एयरलाइन्स द्वारा दो कैराविल की खरीद का अनुमोदन कर लिया है जो 1966 तक प्राप्त हो जायेगा। फालतू पुर्जों के अतिरिक्त इन दो विमानों का मूल्य 314 लाख रुपये प्राक्कलित किया जाता है। एयर इण्डिया जनवरी, 1966 में खोये बोइंग के स्थान पर दूसरा विमान नहीं ले रही है क्योंकि आइ० ए० सी० को भाटक पर देने के लिये जिस बोइंग की खरीद वे कर रहे थे, वह अब उनकी स्वयं की सेवा में लिया जायेगा।

t[THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM: (SHRI N. SANJIVA REDDY): With the loss of one Boeing by Air India, they will be unable to make available to Indian Airlines on charter one of the two Boeings on order expected to be received towards the end of the year. To make good this capacity and that resulting from the loss of a Caravelle by the Indian Airlines Corporation due to an accident at Palam, Government have approved of the purchase of 2 Caravelles by the Indian Airlines for

†[ ] English translation.